

Filing No. CrMP/8241/2020

Jagan Sao @ Jag Narayan SaoVs The State of Jharkhand

Advocate's Name- Nilesh Kumar

With

B.A. 3029/2012 (As per report given by List and Computer Section)

4)(a)- ₹20/- A/Fee wanting for Trial Court's Judgment

8) Particulars as required by Rule 140 (I) Chapter XV Part (A) page no. 37 of the JHC Rules, 2001-  
Not stated.

9)(i) Name of deponent and order date in Presentation form may be verified.

(ii) ₹70/- A/Fee wanting in FIR.

(iii) True T/C of handwritten pages of Annexure 1, 2 and Impugned order wanting.

(iv) Name of deponent may be verified with execution.

(v) Case year in Index may be corrected